

5. **IA-1218(MB)2024:** Mr. Nandish Chudgar, Ld. Counsel for the Respondent present. Counsel for the Respondent present and reported that the he has filed its reply.
6. **IA-1203(MB)2024:** Mr. Mahenoor Khan, Ld. Counsel for the Respondent present. Counsel for the Respondent present and seeks time to file reply. At request, two weeks time is granted.
7. List these all applications for hearing on **05.06.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)